

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1202 of 2003

Dated: This the 09th day of October, 2003

HON'BLE MR.JUSTICE R.R.K.TRIVEDI, V.C.  
HON'BLE MR.D.R.TIWARI, MEMBER (A)

Shri Pravat Chandra Mohanty,  
Son of Shri Prafulla Chandra Mohanty,  
HC RO, Telecom Department No.  
957011141 5th BN I.T.B.P.  
Mahindanda, Uttarkashi - 249195.

---Applicant.

( By Advocate :: Shri S.K.Mohanty )

|| V E R S I U S ||

1. Union of India Through the Secretary  
Department of Personnel & Training,  
Ministry of Personnel, Public Grievances  
and Pension, Government of India,  
North Block, New Delhi - 110001.
2. Staff Selection Commission  
Through the Chairman Block No.12,  
CGO Complex,  
Lodhi Road, New Delhi-110003.
3. Staff Selection Commission (C.R.),  
Through The Regional Director,  
8-AB, Beli Road, Allahabad-211002.

-----Respondents.

( By Advocate :: Shri R.C.Joshi )

O R D E R

By Hon. Mr.Justice R.R.K.Trivedi, V.C.N

We have heard Shri S K Mohanty, learned counsel for  
the applicant and Shri R. Sharma appearing for the respondents.  
After arguing to some extent Shri Mohanty submitted that  
this O.A. may be dismissed as withdrawn. The O.A. is/dismissed  
accordingly

as withdrawn.

2. There will be no order as to costs.

*D. B. Desai*  
Member (A)

*L. P. S.*  
Vice-Chairman

Brijesh/-